

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 325 of 2013

Dated : 1st May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Timarpur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir
Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1
Mr. Vishal Anand
Mr. Gaurav Dudeja for R.3
Mr. Arjun Krishnan for R.2**

ORDER

It is represented by the learned counsel for the Appellant that the Rejoinder will be filed by tomorrow after serving copy on the other side.

Post the matter for hearing on **28.5.2014.**

**(Rakesh Nath)
Technical Member
ts/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**